## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH



## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: TCP/230/2016 PETITION NUMBER

: Mrs. Ramalakshmi NAME OF THE PETITIONER(S)

: M/s Texline Fabrics India Private Limited & 3 others NAME OF THE RESPONDENT(S)

UNDER SECTION : 111

**SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION

REPRESENTATION BY WHOM

K SIVASUBRAMANIYAN.

P.M. VATSACA FOR

A-K-Mylsamy

For Respondent P. N. Valsah

## **ORDER**

Shri R Sivasubramaniyan, counsel for petitioner present. Ms P M Vatsala, counsel for respondents present and filed objections to the written arguments filed by the petitioner. Copy of the same is furnished to the other side. Counsel for petitioner sought time to file reply to the objections. Time extended at request with a direction to furnish a copy of reply to the other side in advance to enable them to submit their arguments. Put up on 01.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)